GOVERNMENT OF INDIA MINISTRY OF COAL

LOK SABHA UNSTARRED QUESTION NO. 714 TO BE ANSWERED ON 07.02.2018 Ban on the use of Coal as Daily Fuel

714. SHRI SHER SINGH GHUBAYA: DR. RAVINDRA KUMAR RAY

Will the **MINISTER OF COAL** be pleased to state:

- a. whether the Government is aware that the citizens are using coal as daily fuel;
- b. if so, whether the Government proposes to make any rules to ban the use of coal as daily fuel;
- c. if so, the details thereof;
- d. if not, the reasons therefor;
- e. the measures being taken by the Government to check coal pilferage; and
- f. if so, the details thereof?

ANSWER MINISTER OF RAILWAYS AND COAL (SHRI PIYUSH GOYAL)

- (a): The information related to use of coal as daily fuel is not maintained at the central level.
- (b) to (d): Information is being collected and will be laid on the table of the house.
- (e)&(f): Coal companies are working in close coordination with the State/local Administration to prevent theft/pilferage of coal. Various measures taken by the coal companies to check such theft/pilferage of coal are as follows.
- i) Check posts have been established at entry / exit points where all coal laden vehicles are physically checked.
- ii) Security at coal dumps are improved by wall fencing, proper illumination and round the clock guarding.
- iii) Regular patrolling is conducted in and around the mine including OB dumps.
- iv) Armed Guards have been deployed at Railway sidings.
- v) Joint patrolling with local police is also being carried out in areas.
- vi) Surprise checks / raids are conducted by flying squads of CISF/security department.
- vii) Security squads have been introduced to check transportation of coal en route to Railway Siding.
- viii) Surprise re-weighment of coal laden trucks is done, at weighbridges.
- ix) Escorting of coal rakes in coordination with RPF up to weighbridge, is arranged in pilferage prone areas.
- x) Challans for coal transportation by trucks outside the district are being issued after fixing hologram and putting signatures of authorized officials of CISF to check pilferage.

- xi) Regular FIRs are lodged by the Management of the collieries and CISF with local Thana against the pilferage/theft of coal. A close watch on the activities of criminals is being maintained by CISF.
- xii) Inter-action and liaison with District officials at regular intervals and holding meeting with DC & District Administration.
- xiii) Technology initiatives like Global Positioning System (GPS)/ General Packet Radio Service (GPRS)/ Closed Circuit Televisions (CCTVs) and electronic weigh-bridges have been installed to check the problem of theft/pilferage at mines, sidings and transportation. The E-surveillance programme through use of Information Technology is being implemented.
